

(ब) अभी ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है।

**Terms and conditions for Appointment of Managing Director of Indian Oil Corporation (Marketing Division)**

1226. SHRI K. P. UNNIKRISHNAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the terms and conditions governing the appointment of the Managing Director of the Indian Oil Corporation (Marketing Division) including salary, allowances and other perquisites;

(b) the amount of money drawn by way of salary, various allowances and other per-

quisites by the present incumbent in 1969-70, 1970-71 and 1971-1972 in India and abroad; and

(c) whether the term of the present incumbent has expired ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) :

(a) The terms and conditions of appointment of the Managing Director, Indian Oil Corporation (Marketing Division) are laid down in the Ministry of Petroleum & Chemicals letter No. F. 20(3)/66/IOC(2) dated 10th June, 1966, a copy of which is laid on the Table of the House. [Placed in Library. See No. LT—1552/72.]

(b) The amount drawn year-wise by way of salary, allowances etc. are as under :

	(in Rs.)				
	Basic Salary	City Compensatory Allowance	Bonus	Medical Expenditure	Entertainment
	(1)	(2)	(3)	(4)	(5)
1969-70	40,000·00	900·00	—	6276·96	2250
1970-71	41,500·00	900·00	1800	6399·02	1750
1971-72	42,000·00	900·00	1800	2822·79	2750
(Upto 20.3.72)					

The totals for each year of the amount shown in Col. 1, 2 and 3 above are gross figures subject to recovery of income tax; the amounts indicated in Col. 4 and 5 are based on the actual expenditure incurred.

The travelling allowances, (excluding fares) drawn in India and abroad are shown below :

Year	Allowances Drawn			
	In India	Abroad		Rs.
	Rs.	£	\$	
1969-70	921·00	330	—	1080
1970-71	1873·50	385	315	2150
1971-72	3443·00	110	1145	1400
(Upto 20.3.72)				

These amounts cover the expenses incurred by the incumbent while on official duty tours.

(c) No, Sir.